

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3533

ANSWERED ON:08.08.2017

Ban on Import of Sugar

Udhayakumar Shri M.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether it is true that the Government is considering to impose a ban on import of sugar as the farmers were agitating against or opposing import of sugar;
- (b) if so, the details thereof;
- (c) whether it is also true that at the same time the sugar prices have increased manifold due to shortage of sugar; and
- (d) if so, the details thereof ?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI C. R. CHAUDHARY)

(a) & (b): Import of sugar in the country is regulated through imposition of appropriate tariff rate/duty which is determined after taking into account the domestic availability, demand and prices of sugar in domestic and international markets. There is no proposal under consideration of the Government to ban the import of sugar.

(c) & (d): Taking into account the sugar production of current sugar season and the carryover stock of 77 LMT, there is sufficient availability of sugar to meet the domestic demand. However, regional imbalance in availability of sugar has resulted in marginal increase in sugar prices in recent months. The All India average ex-mill prices of sugar which were in the range of Rs.3589-3637/ quintal few months back are presently at Rs.3676-3735/quintal.

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